

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Execution Petition No. 1 of 2011
in Appeal No. 183 of 2009**

Dated : 13th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttrakhand Jal Vidyut Vitran Nigam Limited **....Appellant(s)**

Versus

H.P. State Electricity Board **...Respondent (s)**

Counsel for the Petitioner: Mr. Amit Anand Tiwari and Mr. Ajay Kumar
Singh for U.J.V.N.L.

Counsel for the Respondent (s): _____

ORDER

Issue notice to the Respondents. Dasti service is permitted. Post the
matter on **11th November, 2011 at 2.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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